Name of the Corporate Debtor: SUPERMAX PERSONAL CARE PRIVATE LIMITED; Date of Commencement of CIRP: 11-01-2024; List of Creditors as on: 19-03-2025; Name of IP: Mr. Kshitiz Gupta; Process Number: 12140

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	609971572	2	609971572	5.64	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	1997490772	20	1913694672	17.68	0	80022890	3773210	Annexure 4
5	Operational creditors (Workmen)	2331	4983163562	2302	3155070238	29.16	0	1520369648	332750954	Annexure 5
6	Operational creditors (Employees)	607	1017200035	584	611793015	5.65	0	387553007	17854013	Annexure 6
7	Operational creditors (Government Dues)	14	3233969514	14	1896948671	17.53	0	1337020843	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	296	1236423834	264	857333886	7.92	0	52771536	326318413	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1851118752	2	1776728202	16.42	0	0	74390550	Annexure 9
Total		3273	14929338041	3188	10821540256	100.00	0	3377737924	755087140	